

IN THE HIGH COURT OF JUDICATURE FOR RAJASTHAN AT JODHPUR  
CATEGORIWISE MONTHLY STATEMENT FOR THE MONTH OF  
FEBRUARY -2017

KIND OF CASES	PREVIOUS	INSTITUTION			DISPOSAL			CLOSING
	BALANCE	DB	SB	TOTAL	DB	SB	TOTAL	BALANCE
<b>MAIN CASES</b>								
<b>CIVIL SIDE</b>								
CIVIL FIRST APPEAL	7869	-	47	47	-	27	27	7889
CIVIL SECOND APPEAL	2562	-	41	41	-	9	9	2594
EX. FIRST APPEAL	30	-	3	3	-	1	1	32
EX. SECOND APPEAL	4	-	0	0	-	0	0	4
CIVIL MISC. APPEAL	24804	12	249	261	14	119	133	24932
CIVIL REVISION	456	0	20	20	0	17	17	459
CIVIL REVIEW	555	2	24	26	11	14	25	556
CUSTA (CUSTOM APPEAL)	0	1	-	1	0	-	0	1
INCOME TAX REF.	6	-	-	0	0	-	0	6
OTHER TAX REF.	3	-	-	0	0	-	0	3
TAX CASES	0	-	-	0	-	-	0	0
EXCISE ACT REF.	0	-	-	0	-	-	0	0
L. T. APPEAL	618	1	0	1	5	0	5	614
W. T. A.	8	-	-	0	-	-	0	8
SALES TAX REVISIONS	628	0	12	12	0	10	10	630
TESTAMENTARY CASES	1	-	0	0	-	-	0	1
COMPANY PETITION	31	0	2	2	0	3	3	30
COMPANY APPEAL	3	-	0	0	-	0	0	3
COMPANY APPLS.	10	-	1	1	-	0	0	11
COMPANY SUITS	-	-	-	0	-	-	0	0
COMPANY LIQUIDATION	12	-	-	0	-	0	0	12
ELECTION PETITION	0	-	-	0	-	-	0	0
SPECIAL APPEAL ( CIVIL)	30	0	-	0	3	-	3	27
SPECIAL APPEAL ( WRIT)	2074	86	0	86	202	-	202	1958
CIVIL CONTEMPT	1733	2	139	141	13	86	99	1775
CIVIL WRIT	41585	32	1100	1132	99	1182	1281	41436
RECRIMINATION PET.	-	-	-	0	-	-	0	0
CENTRAL EXCISE APPEAL	258	10	-	10	8	-	8	260
CROSS OBJECTION	645	0	1	1	0	0	0	646
CIVIL REFERENCE	1	-	-	0	-	-	0	1
<b>TOTAL "A"</b>	<b>83926</b>	<b>146</b>	<b>1639</b>	<b>1785</b>	<b>355</b>	<b>1468</b>	<b>1823</b>	<b>83888</b>
<b>CRIMINAL SIDE</b>								
MURDER REFERENCE	2	0	-	0	0	-	0	2
CRIMINAL APPEAL	17080	40	70	110	27	47	74	17116
CRIMINAL REVISION	7635	-	103	103	0	77	77	7661
CRL. MISC. PET. U/S 482 CR. P. C.	4295	0	387	387	1	401	402	4280
CRL. MISC. BAIL U/S 438 & 439 CR. P. C.	1072	-	897	897	-	930	930	1039
CR. CONT. PETITION	2	-	1	1	0	0	0	3
CRIMINAL REFERENCE	-	-	-	0	-	-	0	0
HABES CORPUS	170	9	-	9	8	-	8	171
CR. L TO A	437	3	6	9	9	13	22	424
CRLW	76	0	4	4	0	0	0	80
<b>TOTAL B</b>	<b>30769</b>	<b>52</b>	<b>1468</b>	<b>1520</b>	<b>45</b>	<b>1468</b>	<b>1513</b>	<b>30776</b>
<b>TOTAL A + B</b>	<b>114695</b>	<b>198</b>	<b>3107</b>	<b>3305</b>	<b>400</b>	<b>2936</b>	<b>3336</b>	<b>114664</b>
<b>OTHER ORIGINAL JURISDICTION CASES</b>								
ARBITRATION APPLICATION	20	-	0	0	-	8	8	12
LEAVE TO APPEAL TO S. C	23	-	5	5	0	0	0	28
CIVIL TRANSFER APPLICATION	183	-	17	17	0	16	16	184
CRIMINAL TRANSFER	14	-	4	4	-	2	2	16
<b>TOTAL C</b>	<b>240</b>	<b>0</b>	<b>26</b>	<b>26</b>	<b>0</b>	<b>26</b>	<b>26</b>	<b>240</b>
<b>GRAND TOTAL A+B+C+</b>	<b>114935</b>	<b>198</b>	<b>3133</b>	<b>3331</b>	<b>400</b>	<b>2962</b>	<b>3362</b>	<b>114904</b>

*D. B. Bhatia*  
DEPUTY REGISTRAR (JUDL.)  
18-3-17